

(b) what steps are proposed to be taken to clear the proposals in a time bound manner?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) No projects related to inter-linking of rivers has been received for environmental clearance. The six projects relating to construction of dams have been recently received and could not have helped in taming of concerned rivers during this monsoon as these projects take 5-6 years to complete.

(b) As per EIA Notification, 2006, the decision on the proposal is required to be taken within 105 days from the date of receipt of the complete information.

Environmental clearance to POSCO

2035. MS. SUSHILA TIRIYA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Government is considering to scrap the environment clearance granted to South Korean Steel giant POSCO; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) The Ministry, after following due procedure, accorded the environmental clearance on 19.07.2007 to M/s POSCO-India Pvt. Limited in District Jagatsinghpur of Orissa for 4.0 MTPA Integrated Steel Plant with Captive Power Plant of 400 MW subject to stipulation implementation of the environmental safeguards. There is no proposal as on date to revoke the environmental clearance.

Environmental clearance to projects

2036. SHRI MOHD. ALI KHAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Forest Advisory Committee proposes to recommend withdrawal of the clearance granted to projects in some States including Andhra Pradesh;

(b) if so, the details thereof and the reasons therefore; and

(c) the cases which are being considered presently by the Committee, State-wise?